

(Open Court)
Central Administrative Tribunal, Allahabad Bench, Allahabad

CCP No. 81/2013 in O.A. No.330/000391/2013

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Devendra Chaudhry, Member (A)

This the 12th day of October, 2020.

Sandeep Kumar Sharma .s/o of late Surendra Kumar Sharma sub- TADK (TS)
r/o 207/6-A/1 B, Nai Basti, Beniganj , Prayagraj

Applicant

By Advocate: Sri Sanjay Singh proxy for Sri S.S. Sharma

Versus

1. Jagdev Kalia , General Manager /CORE, Railway Electrification, Headquarters Office, Nawab Yusuf Road, Civil Linew, Allahabad and others.

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Respondents

By Advocate: Sri.K.P. Singh and Sri R.K. Rai

ORDER

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

1. M.A. No. 635/2020 (Withdrawal application) has been filed by learned counsel for applicant with request to permit him to withdraw the contempt petition No. 81/2013.

2. Heard Learned counsel for the applicant, Learned counsel for the respondents and perused the record.

3. Withdrawal Application No. 635/2020 is allowed.

4. Accordingly, Contempt Proceedings are closed and notices are discharged.

5. All the MAs pending in this CCP also stand disposed of.

6. Mr. Devendra Chaudhry, Member (A) has consented to this order during video conferencing.

(Devendra Chaudhry)
Member (A)
HLS/-

(Justice Vijay Lakshmi)
Member (J)

